

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 542 of 2020

IN THE MATTER OF:

M/s Kuntal Construction Pvt. Ltd.

.....Appellant

Vs.

M/s Bharat Hotels Ltd.

.....Respondent

Present :

For Appellant: Shri B.P.Singh Dhakray, Shri Shakti Singh.

O R D E R

15.06.2020 - Let notice be issued on the Respondent by speed post. Requisites along with process fee, if not filed, be filed by 19th June, 2020. If the Appellant provides the e-mail Address of the Respondent, Let notice be also issued through e-mail.

List the matter for 'admission'(after notice) on **16th July, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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